

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOKA SABHA

STARRED QUESTION No.*32
TO BE ANSWERED ON 19TH JULY, 2022

SUBSIDIES TO FISHERIES SECTOR

***32. SHRI HIBI EDEN,
SHRI M.K. RAGHAVAN:**

**Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:**

- a) whether the Government has entered into any agreements at World Trade Organization regarding subsidies to the fisheries sector in the country and if so, the details thereof;
- b) whether the Government plans to bring down the subsidy for fisheries in the country and if so, the details thereof;
- c) whether the Government has data regarding the fishing subsidies offered by other countries to its fishermen and if so, the details thereof;
- d) whether the Government has observed large scale industrial fishing taking place in the country and if so, the details thereof; and
- e) whether any large private companies or corporations engage in large scale fishing activities in the country and if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (e) : A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No.32 put in by Shri Hibi Eden and Shri M.K. Raghavan, Members of Parliament for answer on 19-07-2022 regarding “SUBSIDIES TO FISHERIES SECTOR”

- (a) The ‘Agreement on Fisheries Subsidies’ has been unanimously adopted on 17th June, 2022 by the Members during the Twelfth Session of the Ministerial Conference (MC-12) of the World Trade Organizations (WTO) held at Geneva.
- (b) Government has no plan to bring down the fisheries subsidies in the country.
- (c) The information regarding subsidies including fisheries subsidies given by member countries are furnished by respective member countries to the WTO as per Article 25 of Agreement on Subsidies and Countervailing Measures (SCM Agreement) of WTO. The data regarding fisheries subsidies as available in WTO website and other sources is compiled from time to time by the Centre for WTO Studies (Centre for Research in International Trade), the Indian Institute of Foreign Trade (IIFT) under the Ministry of Commerce & Industry. The information regarding Governmental support given to fisheries sector by some major countries is placed at Annexure.
- (d) The marine capture fisheries in the country is mostly small-scale in nature. As such there is no large-scale industrial fishing happening in the country.
- (e) No large private companies or corporations engage in large-scale fishing activities in the country.

ANNEXURE

Governmental support given by some major countries to Fisheries Sector

Sl. No.	Country	Approximate Governmental support (Year 2016) (in US Dollars)
1	Denmark	108463640
2	Sweden	94182845
3	Netherlands	107706456
4	New Zealand	92940818
5	Norway	305759774
6	Canada	756258766
7	Ireland	75848582
8	Germany	1833460
9	Australia	179205180
10	Japan	1271476719
11	United States	840559023
12	Turkey	174805761
13	Spain	17768821
14	United Kingdom	12132974
15	Malaysia	78593291
16	Argentina	72641715
17	Brazil	430826992
18	Peru	60020588
19	Korea, Republic of	64384527
20	France	8366778
21	China	3833977974
22	Chinese Taipei	71503599

Data Source: *Website of Organisation for Economic Co-operation and Development (OECD) accessed on 18 July, 2022*